

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4307
ANSWERED ON:19.08.2010
NEAR MISS INCIDENTS AT AIRPORTS
Tewari Shri Manish

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of near air misses reported from Delhi and Mumbai airports from 1 April 2005 to 01-07-2010, incident-wise and city-wise;
- (b) whether each and every incident of air miss has been investigated and the report made available in the public domain;
- (c) if so, the details thereof;
- (d) the reasons for these incidents;
- (e) whether there is adequate staff in the Delhi and Mumbai Air Traffic Control;
- (f) if so, the details thereof; and
- (g) the steps taken by the Government to ensure that such near miss incidents do not recur in future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): Information is being collected and will be laid on the Table of the House.
- (b) and (c): All serious incidents are investigated by the Directorate General of Civil Aviation(DGCA) and their reports are placed on its website.
- (d): As per investigations, the main causes of airprox/near miss incidents are Co-ordination failure and Instrument failure.
- (e) and (f): There is no shortage of air traffic management services including Air Traffic Control (ATC), communication, navigation and surveillance to deal with air safety.
- (g): Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono- pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Air Traffic Management services are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pilots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically. One separate Directorate of Air Space and Air Traffic Management in DGCA has been created for better surveillance and regulation of Air Traffic Management.